

रहे हैं, कैम्पों में उनकी व्यवस्था कर रहे हैं और जैसे ही स्थिति वहाँ ठीक हो जायगी, वैसे ही उनको हम वापस भेज देंगे।

श्री कूलचन्द्र बर्मा : कोई नेशनल पालिसी है क्या इस संबंध में ?

श्री बाल गोबिंद बर्मा : हमारी पालिसी तो नेशनल लेवेल पर ही तय होती है। नेशनल लेवेल पर हम अपनी पालिसी तय करते हैं, यह तय करते हैं कि वहाँ कैम्प बनाना है, वहाँ पर किन किन आदमियों को भेजना है। यह सब कुछ वहाँ से तय होता है। तो नेशनल पालिसी तो है ही हमारी।

जहाँ तक दूर भेजने की बात है, हम दूर नहीं भेज सकते क्योंकि दूर के स्थानों पर भेजने का हमारा इरादा नहीं है। जो पुरानी पालिसी है उसी पर हम चल रहे हैं।

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Sir, I have a very important matter to be brought to your notice. I will take not more than a minute.

MR. SPEAKER : Only one minute.

SHRI JYOTIRMOY BOSU : Yes, sir. Mr. John Stonehouse, a member of Parliament, and a former British Minister, has suggested the setting up of an International Commission of Jurists to consider the war-crimes of Pakistan military leaders in Bangla Desh, and to bring them on trial. He has very correctly pointed out that the awful genocide, horror and barbarity of the Pakistan army in the State had passed the stage of being an internal affair and was now a matter for the world community to take note of. He has demanded immediate action by the Security Council under the Genocide Conference in which Pakistan is a signatory. He insists that the convention be enforced by every form of United Nations pressure and if necessary by direct intervention. We must react to it immediately and set the ball rolling without any delay.

Thank you.

MR. SPEAKER : Papers to be laid on the Table.

SHRI JYOTIRMOY BOSU : What is the reply, Sir? A senior Minister, the Minister of Defence, is sitting there. What do they think of this? (Interruption)

MR. SPEAKER : No, no. I am not going to ask him say anything. I am not going to agree to your request.

12.38 hrs.

PAPERS LAID ON THE TABLE

MYSORE LEGISLATURE SALARIES OF MEMBERS (AMENDMENT) RULES, 1971

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAJ BAHADUR) : I beg to lay on the Table a copy of the Mysore Legislature (Salaries of Members) (Amendment) Rules, 1971 published in Notification No. G.S.R. 117 in Mysore Gazette dated the 7th May, 1971, under sub-section (2) of section 15 of the Mysore Legislature Salaries Act, 1956 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [Placed in Library See No. LT—379/71].

ANNUAL REPORT OF EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1969-70, together with Audited Accounts. [Placed in Library See. No. LT.—380/71].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, CENTRAL EXCISE AND SALT ACT, AND CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : I beg to lay on the Table—